

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computerization Committee in High Court of H.P. are pleased to appreciate the efforts of the Presiding Officers and staff of the Courts of learned District & Sessions Judges, Bilaspur and Kinnaur at Rampur, the Courts of Id. Additional District and Sessions Judges, Bilaspur at Ghumarwin, Kullu, Shimla (Camp Court at Rohru-II), the Courts of learned Chief Judicial Magistrates Bilaspur, Chamba, Lahaul & Spiti at Kullu, the Courts of learned Civil Judges (Sr. Div)-cum-Additional Chief Judicial Magistrates, Court No. 1, Ghumarwin (Bilaspur), Court No. 1, Hamirpur, Rampur, the Courts of Id. Civil Judges (Jr. Div)-cum-JMIC, Court No. 2 Ghumarwin (Bilaspur), Dalhousie (Chamba), Court No. 2, Hamirpur, Jawali (Kangra), Manali (Kullu), Chachiyot at Gohar (Mandi) and Jubbal (Shimla), for maintaining zero level of undated cases in their respective Court as on 28.09.2015.